

ITEM NO.18

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).5527/2019

(Arising out of impugned final judgment and order dated 29-08-2018 in SPLA No.627/2017 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

SHREYANSH KUMAR JAIN

Respondent(s)

WITH

Diary No(s). 16163/2021 (XI)

(IA No. 85132/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 15892/2021 (XI)

(IA No. 84735/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 15917/2021 (XI)

(IA No. 85384/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 15930/2021 (XI)

(IA No. 86885/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 16020/2021 (XI)

(IA No. 86439/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 16157/2021 (XI)

(IA No. 86850/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 16158/2021 (XI)

(IA No. 90235/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 16159/2021 (XI)

(IA No. 85864/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 16161/2021 (XI)

(IA No. 85372/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 2143/2022 (XI)

(IA No. 26985/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 2151/2022 (XI)

(IA No. 23776/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 2145/2022 (XI)

(IA No. 23778/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 2195/2022 (XI)
(IA No. 22245/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 2187/2022 (XI)
(IA No. 21169/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 2153/2022 (XI)
(IA No. 21204/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 2150/2022 (XI)
(IA No. 21251/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 2205/2022 (XI)
(IA No. 20494/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 2212/2022 (XI)
(IA No. 25007/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 31030/2019 (XI)
(CONDONATION OF DELAY IN FILING, IN REFILEING / CURING THE DEFECTS
IA No. 188980/2019 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 30333/2019 (XI)
(IA No.191159/2019-CONDONATION OF DELAY IN FILING and IA
No.191163/2019-EXEMPTION FROM FILING O.T. and IA No.191160/2019-
CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA
No.191161/2019-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 46489/2019 (XI)
(IA No. 8735/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 16018/2021 (XI)
(IA No. 91224/2021 - CONDONATION OF DELAY IN FILING)

Diary No(s). 2220/2022 (XI)
(IA No. 21173/2022 - CONDONATION OF DELAY IN FILING)

Diary No(s). 31067/2019 (XI)
(IA No. 155961/2019 - CONDONATION OF DELAY IN FILING
IA No. 155963/2019 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS IA No. 155964/2019 - EXEMPTION FROM FILING O.T.
IA No. 155966/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 33724/2019 (XI)
(IA No. 146036/2019 - CONDONATION OF DELAY IN FILING
IA No. 146041/2019 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 6098/2019 (XI)

**Diary No(s). 46841/2019 (XI)
(IA No. 8769/2020 - CONDONATION OF DELAY IN FILING)**

**SLP(C) No. 18629/2019 (XI)
(IA No.108207/2019-EXEMPTION FROM FILING O.T.)**

**SLP(C) No. 27994/2019 (XI)
(IA No.172075/2019-CONDONATION OF DELAY IN FILING and IA
No.172083/2019-EXEMPTION FROM FILING O.T. and IA No.172079/2019-
CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)**

**SLP(C) No. 30334/2019 (XI)
(IA No.190562/2019-CONDONATION OF DELAY IN FILING and IA
No.190564/2019-EXEMPTION FROM FILING O.T. and IA No.190563/2019-
CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)**

**Diary No(s). 31041/2019 (XI)
(IA No. 183294/2019 - CONDONATION OF DELAY IN FILING
IA No. 183296/2019 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS IA No. 183298/2019 - EXEMPTION FROM FILING O.T.
IA No. 183297/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 30332/2019 (XI)
(IA No.190954/2019-CONDONATION OF DELAY IN FILING and IA
No.190959/2019-EXEMPTION FROM FILING O.T. and IA No.190957/2019-
CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA
No.190958/2019-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 501/2020 (XI)
(IA No.194172/2019-CONDONATION OF DELAY IN FILING and IA
No.194175/2019-EXEMPTION FROM FILING O.T. and IA No.194173/2019-
CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA
No.194174/2019-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

**SLP(C) No. 30335/2019 (XI)
(IA No.192617/2019-CONDONATION OF DELAY IN FILING and IA
No.192619/2019-EXEMPTION FROM FILING O.T. and IA No.192618/2019-
CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)**

**Diary No(s). 46487/2019 (XI)
(IA No. 9374/2020 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 46490/2019 (XI)
(IA No. 9495/2020 - CONDONATION OF DELAY IN FILING)**

**Diary No(s). 46495/2019 (XI)
(IA No. 9709/2020 - CONDONATION OF DELAY IN FILING)**

Diary No(s). 46502/2019 (XI)
(IA No. 9517/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 46504/2019 (XI)
(IA No. 9439/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 46515/2019 (XI)
(IA No. 8921/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 46518/2019 (XI)
(IA No. 8892/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 46524/2019 (XI)
(IA No. 10648/2020 - CONDONATION OF DELAY IN FILING)

Date : 18-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Bharat Singh, Adv.
Mr. Vikas Gothwal, Adv.
Mr. Vishwa Pal Singh, AOR

Mr. Brijender Chahar, Sr. Adv.
Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

For Respondent(s) Mr. Yatish Mohan, Adv.
Ms. Vinita Y. Mohan, Adv.
Mr. E. C. Vidya Sagar, AOR
Ms. Achintya Tiwari, Adv.

Mr. Ajay Bansal, Adv.
Mr. Gaurav Yadava, Adv.
Ms. Veena Bansal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

We are not inclined to interfere with the order passed by the High Court. The Special Leave Petitions are, accordingly, dismissed. Pending application(s), if any, shall stand disposed of.

(B.Parvathi)
Court Master

(Anju Kapoor)
Court Master